

HIGH COURT OF SIKKIM
Record of proceedings

W.P. (C) No. 21 of 2024

SHRI BISHNU PRASAD SHARMA PETITIONER

VERSUS

THE CHIEF ELECTORAL OFFICER,
ELECTION DEPARTMENT, GANGTOK & ORS.
..... RESPONDENTS

Date: 21.06.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. N. Rai, Senior Advocate with
Mr. Yozan Rai, Advocate.

For Respondent : Ms. Sangita Pradhan, Deputy Solicitor
No.1 . General of India assisted by Ms.
Natasha Pradhan, Advocate.

For Respondent : Mr. Zangpo Sherpa, Additional
No.2. Advocate General.
Mr. Shakil Raj Karki, Government
Advocate.

For Respondent : Mr. Bhusan Nepal, Advocate.
No.3.

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The learned Senior Counsel appearing for the petitioner desires to withdraw this writ petition with liberty to approach the right forum. The petitioner is permitted to withdraw the same with liberty to approach the right forum. In case any such grievance is not redressed, the parties may take recourse to appropriate remedy in accordance with law.

Judge